

[Extract from the Chd. Admn. Gaz. (Extra.), dated the 28th August, 2015]

CHANDIGARH ADMINISTRATION

HEALTH DEPARTMENT

Notification

The 28th August, 2015

No. 3951/FH(5)/2015/9076.—in partial modification to this Administration, Notification No. 3951/FH(5)/2013/702, dated Chandigarh the 22nd January, 2013 and in exercise of the powers conferred by Section 10 of the Clinical Establishments (Registration and Regulation) Act, 2010 (23 of 2010) and all other powers enabling him in this behalf, the Administrator, Union Territory, Chandigarh is pleased to set up District Registering Authority, Union Territory, Chandigarh for registration of clinical establishments in the Union Territory of Chandigarh, consisting of the following :—

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| 1. District Collector, U.T., Chandigarh | .. Chairperson |
| 2. Senior Superintendent of Police, Chandigarh
or his nominee | .. Member |
| 3. Secretary, Municipal Corporation, Chandigarh | .. Member |